

ITEM NO.29

COURT NO.15

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 4132/2023

(Arising out of impugned final judgment and order dated 15-12-2022  
in ITA No. 535/2022 passed by the High Court Of Delhi At New Delhi)

AMADEUS IT GROUP SA

Petitioner(s)

VERSUS

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1)(1)Respondent(s)

(FOR ADMISSION )

Date : 20-03-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN  
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Ms. Kavita Jha, AOR  
Mr. Udit Naresh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List day after tomorrow i.e. on 22.03.2023 along with  
C.A. No.6511-6518/2010 with connected matters.

(RADHA SHARMA)  
COURT MASTER (SH)

(RENU BALA GAMBHIR)  
COURT MASTER (NSH)